

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:88
ANSWERED ON:19.11.2009
COMPENSATION TO LAND OWNERS
Singh Shri Dushyant

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the land owners are not able to get suitable compensation for those land which has been acquired by the Railways for its projects;
- (b) whether there is a need to review the land acquisition policy in order to do justice to the aggrieved persons; and
- (c) if so, the steps taken by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

(a) to (c): As per the Land acquisition policy followed by Indian Railways, suitable compensation is paid to the land owners whose land is acquired by Railways. The policy also provides for redressal mechanism in case the land compensation is not acceptable to the affected person/party.

A review of the land acquisition policy has now been taken up to make the land acquisition process more transparent and humane.